

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

69. C.P.(IB)-1060(MB)/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.09.2019**

NAME OF THE PARTIES: Kishor Kamlakar Lonkar
v/s.

Hindustan Antibiotics Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Matter adjourned to 04.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)